GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 901 ANSWERED ON 24THJULY, 2025

NATIONAL HIGHWAYS IN JHARKHAND

901. SHRI NALIN SOREN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्गमंत्री

be pleased to state:

(a) whether the Government is considering any proposal for the development and expansion of the capacity of National Highways(NHs) in Jharkhand and if so, the details thereof; and (b) whether the Government has also considered increasing the quota for Jharkhand and Jammu & Kashmir under the Central Road Fund in this regard, if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) Length of National Highways (NHs) network in the State of Jharkhand has increased from 2,968 km in March, 2014 to 3,633 km at present.

Development and maintenance of NHs is a continuous process. Works on notified NHs, including capacity augmentation to four / six / eight lane standards, are accordingly taken up in the country, including for the State of Jharkhand, based on the traffic density, connectivity requirement, condition of the road, inter-se priority and synergy with PM Gati Shakti NMP.

(b) The Government in Ministry of Road Transport and Highways (MoRTH) allocates funds to the State Governments / Union

Territories (UTs) for development and maintenance of State Roads under the Central Road & Infrastructure Fund (CRIF) Scheme as per the provisions of the CRIF Act, 2000 as amended in 2019.

Government has finalized the criteria for allocation of funds for development and maintenance of State Roads under the CRIF Scheme under the amended Act.

The criteria inter-alia provides for allocation of funds based on 30 percentage weightage to fuel consumption and 70 percentage weightage to geographical area of the State/ UT, maintaining a revolving balance of one third of accrual/ allocation for the State/ UT for the year with State/ UT while releasing funds, release of funds to States/ UTs in Quarterly instalments linked to submission of Utilization Certificates (UCs) etc.

Details of accrual and release of funds for development and maintenance of State roads under CRIF Scheme in the States of Jharkhand & Jammu Kashmir during the last three years and current year are as under:-

Rs. in Crore								
State / UT	2022-23		2023-24		2024-25		2025-26 (Till 30.06.2025)	
	Accrual	Release*	Accrual #	Release #	Accrual #	Release #	Accrual #	Release #
Jharkhand	184.96	81.56	207.57	192.64	208.51	251.61	231.56	89.91
Jammu & Kashmir	113.61	343.61	128.67	206.67	128.67	128.67	141.54	0.00

^{*}Fund under CRIF Scheme has been released more than the accrual of the State / UT for the concerned year from the unspent balance of previous years of that State / UT.

#Including funds allocated/released for construction of ROBs/ RUBs/ Bridges on State Roads under SETU BANDHAN under CRIF Scheme